NATIONAL COMPANY LAW APPELLATE TRIBUNAL **NEW DELHI**

COMPANY APPEAL (AT) NO.379 OF 2018

In the matter of:

Satori Global Ltd & Anr Appellant

Vs.

Shailja Krishna & Ors Respondent

Mr Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Advocates for appellant.

Mr. Ujjal Banerjee, Advocate for R4.

Mr. Aakash Khurana, Advcoate for R4.

Ms Shailja Krishna, Party in person.

With

COMPANY APPEAL (AT) NO.395 OF 2018

In the matter of:

Manjula Jhunjhunwala . **Appellant**

Vs.

Shailja Krishna & Ors Respondent

Mr. Ujjal Banerjee, Mr. Aakash Khurana, Advocates for appellants.

Mr Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Advocates for R2 and R4.

Ms Shailja Krishna, Party in person.

ORDER

16.03.2010- At the joint request of the parties, the appeals are adjourned to 27th and 28th April, 2020 for hearing.

> (Justice Jarat Kumar Jain) Member (Judicial)

> > (Mr. Balvinder Singh) Member (Technical)

(Dr. Ashok Kumar Mishra) Member (Technical)

Bm/kam